

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 72/UHC/Admin.B/2020

Dated: Nainital: 16th March, 2020.

Since, COVID-19 (Novel Corona Virus) has been declared as an epidemic in the State of Uttarakhand and The Uttarakhand Epidemic Diseases, COVID-19 Regulations, 2020 have been issued, therefore, Hon'ble the Chief Justice has been pleased to issue the following directions which shall be applicable till 31st March, 2020:

1. Court shall take up urgent matters apart from final hearing cases.
2. No case will be dismissed in the absence of Counsel.
3. No Litigant shall be permitted to enter the High Court Premises, unless his/her presence is required by the Court.
4. Advocates are requested to avoid usages of the Association Hall and the Canteen to prevent overcrowding.

Sd/-

(Hira Singh Bonal)
Registrar General

No. 1560 /Admin.B/Misc-1/2020

Dated: Nainital: 16th March, 2020.

1. Advocate General, Government of Uttarakhand, Nainital.
2. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of Bar.
3. Government Advocate, Government of Uttarakhand, Nainital.
4. Chief Standing Counsel, Government of Uttarakhand, Nainital.
5. Assistant Solicitor General, Government of India, Nainital.
6. Addl. Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
7. Member Secretary, State Legal Services Authority, Nainital.
8. Secretary (Law)/L.R., Government of Uttarakhand, Dehradun.
9. All the Registrars of the Court.
10. Joint Registrars of the Court.
11. P.P.S. to Hon'ble the Chief Justice, High Court of Uttarakhand.
12. Deputy Registrars/Chief Finance Officer/Assistant Registrars /Section Officers of the Court.
13. P.S. /P.A. to Hon'ble Judges of the Court with the request to place the notification for Lordships' kind perusal.
14. P.S./P.A. to Registrar General of the Court.
15. Librarian of the Court.
16. Protocol Officer /Public Relations Officer/ I/c Stationery/ Management Officer of the Court.
17. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
18. I/C NIC, High Court of Uttarakhand, Nainital with the request to publish it on the website.
19. Guard file/Notice Board.

**Deputy Registrar
Admin. B**